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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/685/(IB)/2017
NAME OF THE PETITIONER(S) : CENTRUM CAPITAL LTD
NAME OF THE RESPONDENT(S) : ORIENT GREEN POWER COMPANY LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. E. OM PRAKASH
(Senior Counsel).

Adv.
L. Pragas fana

(China legal)

V.M. Karthick.

Counsel for Petitioner

V.M. Karthick

2. Vishnu Mohan

for Respondent

V.M. Karthick

ORDER

Counsels representing both the parties are present. Counsel for respondent filed counter in relation to the affidavit seeking withdrawal of the memo. At request of both the counsels, time is enlarged for hearing the matter. Put up on 09.01.2018.

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K Anantha Padmanabha Swamy
Member (Judicial)